

ITEM NO.301 Court 2 (Video Conferencing)

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12884/2020

(Arising out of impugned final judgment and order dated 13-11-2019 in FA No. 3613/2019 passed by the High Court Of Gujarat At Ahmedabad)

GUJARAT STATE CIVIL SUPPLIES CORPORATION LTD.

Petitioner(s)

VERSUS

MAHAKALI FOODS PVT. LTD. (UNIT 2) & ANR.

Respondent(s)

(IA No. 116364/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 102897/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 102900/2020 - EXEMPTION FROM FILING O.T.

IA No. 102901/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 127/2018 (III)

C.A. No. 6167/2013 (III)

(IA No. 65581/2019 - EXEMPTION FROM FILING O.T.

IA No. 36255/2019 - EXEMPTION FROM FILING O.T.

IA No. 108337/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 65579/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 31227/2018 (IX)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 54121/2019

IA No. 54121/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 7375/2020 (IX)

(IA No. 100738/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 53033/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2135/2021 (XIV)

SLP(C) No. 6166/2021 (III)

(FOR ADMISSION and I.R. and IA No.54081/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.54082/2021-PERMISSION TO

FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 27-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MS. JUSTICE BELA M. TRIVEDI

For the Parties

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Mr. Amrish Kumar, AOR
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**Mr. Balbir Singh ASG
Ms. Aastha Mehta Adv
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Mr. Pawas Agarwal Adv.
Mr. Arjun Aggarwal Adv.**

**Mr. Ranjit Kumar Sr. Adv
Mr. Vijay K. Singh, Adv
Ms. Vijaya Singh, Adv
Mr. Abhishek Singh, AOR**

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Mr. Satya Prakash Sharan, Adv**

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Nair, Adv.

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Mr. Abinash Agarwal, Adv
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Ms. Priyanka Rathi. Adv.

Mr. Sachin Patil, AOR
Mr. Rahul Chitnis, Adv
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 28.01.2022 as part-heard at the end of the Board.

(INDU MARWAH)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
BRANCH OFFICER